

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.4597
TO BE ANSWERED ON THE 8th JANUARY, 2019

PROTECTION OF FARMERS FROM PRICE VOLATILITY

4597. SHRI ASADUDDIN OWAISI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether many State Governments have come out with various schemes to protect farmers from price volatility;
- (b) if so, the details thereof;
- (c) whether the Union Government proposes to support them under the existing schemes under remunerative prices with agricultural and horticulture produce;
- (d) if so, the details thereof;
- (e) whether these produce are likely to be covered under Price Support Schemes (PSS) and Market Intervention Scheme (MIS) which are not covered under MSP; and
- (f) if so, the details thereof and financial support provided to States in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (d): To protect farmers from distress sale. Union Government already supports farmers producing agriculture and horticulture commodities in consultation with State Governments/Union Territories. The objective of support is to ensure that farmers get remunerative prices for their produce and do not have to resort to distress sale.

(e) & (f): Notified oilseeds and pulses are covered under Price Support Scheme (PSS) and other perishable agriculture/horticultural produce for which Minimum Support Price (MSP) is not announced are covered under Market Intervention Scheme (MIS). Financial support is not provided to States. Instead, losses, if any, incurred by procuring agencies in undertaking PSS/MIS operations are reimbursed by the Union Government.
